

be interfered with like this. Whether it is 'he' or 'she', I am not going to allow.

Shri Satya Narayan Sinha.

Shrimati Manjula Devi—

Mr. Speaker: Order, order. The hon. Member must resume her seat.

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12.14 hrs.

PAPERS LAID ON THE TABLE

Statement on action taken by Government on Assurances

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table a copy of each of the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:

1 Supplementary Statement No VII Fourth Session 1958 of Second Lok Sabha [See Appendix IV, annexure No 63].

2 Supplementary Statement No IX Third session, 1957 of Second Lok Sabha [See Appendix IV, annexure No. 64]

3. Supplementary Statement No XIV Second Session, 1957, of Second Lok Sabha [See Appendix IV, annexure No. 65].

4. Supplementary Statement No XV First Session, 1957 of Second Lok Sabha [See Appendix IV, annexure No. 66].

5. Supplementary Statement No. XX Twelfth Session, 1956 of First Lok Sabha [See Appendix IV, annexure No. 67].

REPLIES TO MEMORANDA ON DEMANDS FOR GRANTS (RAILWAYS)

The Deputy Minister of Railways (Shri S. V. Mamaswamy): I beg to lay on the Table a copy of the statement containing replies to certain memoranda received from Members in connection with Demands for Grants (Railways) 1958-59. [Placed in Library, See No. LT-894/58]

WEALTH-TAX (EXEMPTION OF HEIRLOOM JEWELLERY OF RULERS) RULES

The Deputy Minister of Finance (Shrimati Tarkeswari Sinha): I beg to lay on the Table, under sub-section (4) of Section 46 of the Wealth-tax Act, 1957, a copy of the Wealth-tax (Exemption of Heirloom Jewellery of Rulers) Rules, 1958, published in Notification No 719 dated the 23rd August 1958 [Placed in Library, See No. LT-895/58]

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12.14½ hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR 1958-59.

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1958-59

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12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

WASHING AWAY OF TWO BRIDGES ON CENTRAL RAILWAY

Shri K. S. Ramaswamy (Gobichetipalayam). Under Rule 197, I beg to call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon —

'The washing away of two bridges between Kazipet and Balharshah on the Central

[Shri K. S. Ramaswami]

Railway and the consequent dislocation of railway traffic".

The Deputy Minister of Railways (Shri S. V. Ramaswamy): Consequent on heavy rains on 30th/31st August, 1958 in the basin of the River Godavari and its tributaries, particularly the Penganga, in the Adilabad District of Andhra Pradesh, flood waters have affected the railway track at a few places on the Chanda-Asifabad Section of the Broad Gauge Main Line between Wirur and Bezwada.

2. It is pointed out for the information of the Members that wash-away of a part of one Bridge only on this Section has occurred. At the other Bridge, the flood waters had reached rail level, but receded shortly thereafter, enabling restoration of traffic over the section concerned.

3. The particulars are as follows:—

(i) Flood waters rose to rail level on the morning of 31st August 1958 over the Bibra Bridge No. 208, consisting of one span of 250 ft. and 3 spans of 40 ft., at mile 300/4-5 between Sirpur Kaghaznagar and Asifabad Road. By the morning of 1st September 1958, the water had receded below the level of the top piers and after inspection of the bridge, the Grand Trunk Express ex-Madras to Delhi, which had been detained at Sirpur-Kaghaznagar was allowed to return to Kazipet and was diverted onwards to Delhi via Wadi-Manmad-Itarsi Section.

(ii) Between Wirur and Makudi, 2 piers of Bridge No. 269 at mile 331/1-2, consisting of 6 spans of 40 ft. girders were washed away by the floods.

All arrangements for restoring the traffic are in hand, but until the morning of 4th September 1958, the

flood waters had not receded sufficiently to permit the work at the site to be taken up. At the bridge, there is still a 25 ft. depth of water and the surrounding area is one large sheet of water. It is, therefore, not possible to say just yet in how many days the through rail communications are likely to be restored over this section.

4. On 4th September 1958, through communication is interrupted between Makudi and Balharshah.

5. The position regarding running of passenger trains is as follows:—

(i) Nos. 15 Down/16 Up Grand Trunk Express trains have been diverted to run via Waltair-Raipur-Nagpur.

(ii) Nos. 17 Down/18 Up Janata Express trains have been diverted to run via Raichur-Dhond-Manmad-Bhusawal-Itarsi.

(iii) No. 21 Down air-conditioned Express train from Madras has been cancelled on 1st September 1958 and 5th September 1958. No. 22 Up air-conditioned Express train from New Delhi has been cancelled on 3rd September 1958 and 6th September 1958. These trains will be reintroduced only after the restoration of through communication.

(iv) Arrangements have been made for the running of New Delhi-Hyderabad and Hyderabad-Madras through coaches by the G. T. Express trains via Bezwada by suitable connecting trains.

(v) The Delhi-Hyderabad and the Hyderabad-Madras through third class coaches running by Nos. 17 Down/18 Up Janata Express trains have been cancelled for the present.

(vi) Nos. 336 Up/335 Down Wardha-Hyderabad Passenger trains have been cancelled—between Hyderabad and Balharshah, Nos. 395 Down/396 Up Kazipet-Wardha Passenger Trains are running between Kazipet and Sirpur Town and between Wardha and Balharshah.

Chintamani Panigrahi on 10th September.

I may also inform the House that discussion on the Planning Commission's Memorandum on the Appraisal and Prospects of the Second Five Year Plan will take place on 17th and 18th September 1958.

12.19 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government business in this House for the next week will consist of:

(1) Consideration of any item of business carried over from today's Order Paper;

(2) Consideration and passing of the following Bills which are expected to be introduced early next week:

(i) Supreme Court Judges (Conditions of Service) Bill;

(ii) International Finance Corporation (Status, Immunities and Privileges) Bill.

(3) Discussion and voting on the Supplementary Demands for Grants for 1958-59 in respect of the General Budget.

(4) Discussion on the following matters will also come up at 3 p.m. on the dates mentioned:—

(a) Report of the Commission of Inquiry into the cases of food poisoning in Kerala and Madras States on a motion to be moved by Shri K. K. Warior on 9th September;

(b) Important policy decisions taken at the high level conference held on the 4th July 1958 at Calcutta regarding rehabilitation of displaced persons from East Pakistan on a motion to be moved by Shri

CORRECTION OF ANSWER TO SHORT NOTICE QUESTION NO. 4

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Sir, in reply to a supplementary question by Shri Vajpayee on 25th August 1958, arising out of Short Notice Question No. 4 by Sarvashri S. M. Banerjee, Tangamani and Vajpayee regarding fair price shops in Delhi, I had stated as follows:

"The whole question, as I said, was considered in the context of the formation of the wheat zone. At first, Delhi was not included in the Northern Zone whereas Punjab and Himachal Pradesh were included. Later on Delhi was also included. The prevailing price of wheat in Punjab will be about Rs 14 to Rs. 16. A little more has to be paid for wheat made available in Delhi."

The correct reply to this Supplementary Question should have been as under:—

"The whole question, as I said, was considered in the context of the wheat supply position in Delhi and in the rest of the Northern Wheat Zone comprising the State of Punjab and the Union Territories of Himachal Pradesh and Delhi. The prevailing prices of wheat in Punjab will be about Rs. 15 to Rs. 16.50 per maund. A slightly higher price will have to be paid for wheat in Delhi."

Shri S. M. Banerjee (Kanpur): After this the prices have gone up to Rs. 19/-.